

**DAILY WISE OBJECTION LIST**  
**(PETITION , APPLICATION , ADDITIONAL DOCS ETC)**  
**Scrutiny Date From 07/07/2022 To 07/07/2022**

Sr No.	Date Of Filing	Case Type	Dairy No.	MAIN CASE NO	Title Of Case	Section	Scrutiny Date	Comments	Filed By
1	25-02-2022	Interlocutory Application (I.B.C)	710102015832022	COMPANY PETITION IB (IBC)/938(PB)2018	ARUN RATHI VS AJIT KUMAR RP OF RATHI TMT SARIA PRIVATE LIMITED	Sec 60(5)	07-07-2022	76-107 not clear page volume wise index missed section not mention pdf	KARAN
2	07-10-2021	Interlocutory Application (I.B.C)	710102073412021	COMPANY PETITION IB (IBC)/194(ND)2021	AJNARA INDIA LIMITED VS MANISH KUMAR GUPTA	Rule 11 of NCLT, 2016	07-07-2022	854, 856 to 875, 908, 910 to 929, 765, 801, 851, 854, 856 to 875, 908, 910, 911, 913 to 929, 988, 990, 992 to 911, 1127, 1128, 1135, 1152, 1214, 1215, 1217, 1219 to 1238, 1327, 1334, 1356 to 1365, 1417, 1495 to 1513, 1520, 1577, 1581, 1583, 1585, 1588 to 1594, 1596, 1597, 1598, 1601 to 1625, 1850, 1853, 1854, 1858, Not Clear- page no. D-9, 40, 61, 69, 78, 79, 93, 94, 95, 97, 98, 99, 100, 101, TO 116, 206, 209, 211, 212 TO 222, 224 TO 230, 275, 350, 352, 363, 364, 365, 366, 367, 368, 369, 371, 428, 434, 437, 438, 439, 440, 441, 442, 443, 444, 445, 446, 447, 448, 449, 450, 451, 452, 453, 454, 455, 457, 544, 545, 546, 547, 549 TO 568, 717, 720 TO 727, 729 TO 735, 765, 801, 851, 853, 852, Page no. 2834, 2835, missing Please upload clear copy vakalatnama 5rs Welfare fee missing vol 17, wrong index annex and wrong pagination annexure Wrong Pagenation after page no. 2635,	ADVOCATE GAUTAM SINGHAL
3	11-01-2022	Interlocutory Application (I.B.C)	710102002892022	COMPANY PETITION IB (IBC)/401(ND)2017	CHARANJEET BATRA VS EARTH INFRASTRUCTURES LTD	Sec 60(5)	07-07-2022	Fees not deposited. Please update.	MAHENDER PAL ARORA
4	18-04-2022	Interlocutory Application (I.B.C)	710102030392022		ANIRUDH SHARMA VS LOGIX INFRASTRUCTURE PVT. LTD	Sec 60(5)	07-07-2022	main case not link	Kumar Anurag
5	23-05-2022	Interlocutory Application (I.B.C)	710102040972022	COMPANY PETITION IB (IBC)/646(PB)2021	BHASIN INFOTECH AND INFRASTRUCTURE LIMITED VS COL GAUTAM MULLICK	Application under any other provisions-IBC,Sec 60(5)	07-07-2022	56-87 cut page and 5rs welfare missing in vakalatnama and true copy missing in annexure page and due payment other section 65	Vaish Associates
6	27-05-2022	Interlocutory Application (I.B.C)	710102042372022	COMPANY PETITION IB (IBC)/652(PB)2019	AMIT AGRAWAL VS GHAZIABAD DEVELOPMENT AUTHORITY THROUGH ITS VICE CHAIRMAN	Sec 60(5)	07-07-2022	Affidavit Inomplete.	Pankaj
7	18-06-2022	Interlocutory Application (I.B.C)	710102049132022	COMPANY PETITION IB (IBC)/652(PB)2019	SHAHI REALTECH PVT LTD VS GHAZIABAD DEVELOPMENT AUTHORITY THROUGH ITS VICE CHAIRMAN	Sec 60(5)	07-07-2022	&quot;232-235, 339 to 341 not clear page &quot;	Manoj Kumar Malik
8	23-06-2022	Interlocutory Application (I.B.C)	710102050022022	COMPANY PETITION IB (IBC)/222(ND)2022	IDBI BANK LTD THROUGH MR. DEEPIKA BHUGRA PRASAD RP VS GHAZIABAD DEVELOPMENT AUTHORITY THROUGH ITS VICE CHAIRMAN	Application under any other provisions- IBC	07-07-2022	Pagination missed from page No. 8	Dhananjaya Sud
9	28-06-2022	Company Application(Companies Act)	710102050802022	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/36(ND)2021	A.Y. TRADERS PRIVATE LIMITED VS GHAZIABAD DEVELOPMENT AUTHORITY THROUGH ITS VICE CHAIRMAN	Rule 154, NCLT 2016	07-07-2022	section wrong according your pdf please check your pdf	Sanjay
10	02-07-2022	Miscellaneous Application (IBC)	710102051852022	COMPANY PETITION IB (IBC)/1542(ND)2018	AIR INDIA LIMITED VS AIR INDIA LIMITED	Application under any other provisions- IBC	07-07-2022	case type wrong and section not mention in index please check and upload again	Ananya Marwah
11	29-06-2022	Company Application(Companies Act)	710102050992022	COMPANY APPEAL(COMPANIES ACT)/656(PB)2019	RELIGARE ENTERPRISES LIMITED VS MR SHIVINDER MOHAN SINGH	Application under any other provisions	07-07-2022	income tax and roc service missing main case wrong please contact to registry	ADITYA
12	02-07-2022	Miscellaneous Application (IBC)	710102051862022	COMPANY PETITION IB (IBC)/298(ND)2018	M/S AIR INDIA LTD. VS SUBODH KUMAR	Application under any other provisions- IBC	07-07-2022	case type wrong and section not mention in index and memo party missing and sign missing in application page please check and upload again	Ananya Marwah
13	06-07-2022	Interlocutory Application (I.B.C)	710102052732022	COMPANY PETITION IB (IBC)/1164(ND)2019	RAVI BANSAL VS SUBODH KUMAR	Application under any other provisions- IBC	07-07-2022	main case wrong	Ravi
14	06-07-2022	Interlocutory Application (I.B.C)	710102052762022	COMPANY PETITION (COMPANIES ACT)/452(ND)2017	DEBASHIS NANDA VS SUBODH KUMAR	Application under any other provisions- IBC	07-07-2022	main case wrong	Debashis

15	06-07-2022	Interlocutory Application (I.B.C)	710102052962022	COMPANY PETITION IB (IBC)/22(ND)2018	SHEKHAR RESORT LIMITED VS GREATER NOIDA INDUSTRIAL DEVELOPMENT AUTHORITY	Application under any other provisions- IBC	07-07-2022	75-76,78-86,119, not clear page	ABHISHEK
16	06-07-2022	Interlocutory Application (I.B.C)	710102052992022	COMPANY PETITION IB (IBC)/1416(ND)2018	R K SILK MILLS INDIA LIMITED VS DAIMLER FINANCIAL SERVICES INDIA PRIVATE LIMITED	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	07-07-2022	section not mention in index and section wrong	Prashant
17	06-07-2022	Interlocutory Application (I.B.C)	710102053002022		ASHOK GUPTA VS ANIL TAYAL	Sec 60(5)	07-07-2022	main case not link and index missing and sign missing and page numbering missing and stamp paper missing	VIPUL SHARMA
18	06-07-2022	Interlocutory Application (I.B.C)	710102052882022	COMPANY PETITION IB (IBC)/1075(ND)2018	MATSAYA DYNAMIC PVT. LTD. VS SANDEEP KUMAR BHATT (LIQUIDATOR)	Application under any other provisions- IBC	07-07-2022	Memo Party Missing and Section Not Mentioned your PDF and Proof of Service Not Mentioned in Index	Ajeyo Sharma
19	06-07-2022	Interlocutory Application (I.B.C)	710102052872022		VIJAY KISHORE SAXENA VS STAN AUTOS PRIVATE LIMITED	Sec 12(2)	07-07-2022	Main Case Not Link Page No. 20 Paper Cut	Mr. jitendra kumar
20	06-07-2022	Interlocutory Application (I.B.C)	710102052842022	COMPANY PETITION IB (IBC)/1835(ND)2019	RUKHSANA CHOUDHURY VS ALKA GUPTA	19(2)	07-07-2022	26-27 not clear page and notary missing in stamp and affidavit	ASHOK
21	06-07-2022	Company Application(Companies Act)	710102052952022	COMPANY PETITION (COMPANIES ACT)/24(ND)2008	M/S. STANDAR PORTFOLIOS PVT. LTD. VS MS. VEENA GUPTA	Rule 11 of NCLT	07-07-2022	main case number more than Pg-41 to 43, 51 to 54 not clear welfare missed for 15 rps in all vakalatnama please contact to registry	RANJANA ROY GAWAI
22	06-07-2022	Interlocutory Application (I.B.C)	710102052942022	COMPANY PETITION IB (IBC)/525(ND)2017	RUDRA PRATAP SINGH VS ANUP KUMAR	Rule 11 of NCLT, 2016	07-07-2022	section wrong and court fee missing	Himanshu Chaubey
23	06-07-2022	Interlocutory Application (I.B.C)	710102052822022	COMPANY PETITION IB (IBC)/397(ND)2021	PREM KUMARI VS GAURAV SRIVASTAVA	Sec 60(5)	07-07-2022	89-90 not clear page and court fee missing and page number missing 1-2	Rahul Shukla
24	06-07-2022	Interlocutory Application (I.B.C)	710102052832022	COMPANY PETITION IB (IBC)/2240(ND)2019	EMPLOYEES OF OVERNITE EXPRESS LIMITED VS OVERNITE EXPRESS LIMITED THROUGH RP	Sec 60(5)	07-07-2022	application not upload please re-upload file	Gautam
25	29-04-2022	Company Petition IB (IBC)	710102033972022		ICICI BANK LIMITED VS MR. MAYANK SETHI	Section 95(1)	07-07-2022	After Page no. 250 True Copy missed, After Vakalatnama Blank page, (multiple vakalatnama upload)	Vidushi
26	07-05-2022	Company Petition IB (IBC)	710102036242022		SHRI RAJ KAPOOR L.P GUPTA VS AMARTECH CONVERGENCE INDIA PRIVATE LIMITED	IBC Under Sec 9	07-07-2022	brief of synopsis missed, page:71-72, 104, 153, 226-227, 259, not clear, etc	Uday Bedi
27	29-05-2022	Company Petition IB (IBC)	710102043422022		STATE BANK OF INDIA VS SH. SRIVATS RATHI (PERSONAL GUARANTOR OF CORPORATE DEBTOR- RATHI ISPAT LIMITED)	Section 95(1)	07-07-2022	&quot;page no. 111, 116, cut the top side, Not Clear Page no. 130, 192, 259, 260, 281, 285 to 292, 325, 326, 329, 330, 332, 333, 336, 338, 343, 344, 349, 350, 352, 366, 373 to 377, 383, 402, 421, 485, 572, page no. 140 to 192, 202 to 282, 297, 298, 362, 364, 368, 369, 392, 399, 407, 454, 459, 461, 474 to 476, 480, 484, 486, 488, 491 to 511, Double pagination, Page no. 277, 304, 353, 384, 389, missed, after page no. 350 wrong number, Page No. 514 to 525 true copy sign missed, &quot;	MITAL AND MITAL
28	29-05-2022	Company Petition IB (IBC)	710102043382022		STATE BANK OF INDIA VS ARUN KUMAR RATHI	Section 95(1)	07-07-2022	&quot;Page No. 55 to 88, 115 to 123, 127 to 141, 190 to 192, 420 to 421, 423 , 459 to 463, 508 to 519, True Copy and sign missed, Not Clear page No. 189, 254, 275, 276, 279 to 286, 300, 309, 319, 320, 323, 324, 326 to 333, 344, 345, 346, 360, 367 to 370, 566, Vol 2 index Wrong Arrange page no. 190 to 195, Page no. 253 blank page, Page No. 267 to 286, 291 to 296, 354 to 363, 376 to 381, 393 to 397, 401 to 419, 425 to 432, 448 to 457, 468 to 482, 485 to 508, double Pagenation, &quot;	MITAL AND MITAL
29	28-05-2022	Company Petition IB (IBC)	710102042992022		STATE BANK OF INDIA VS SMT. SHANTA GUPTA (PERSONAL GUARANTOR OF CORPORATE DEBTOR- SR FOILS & TISSUE LIMITED)	Section 95(1)	07-07-2022	page:250-298, 356-360, 362, 374-382, 385, 400-406, not clear, etc	MITAL AND MITAL
30	07-06-2022	Company Petition IB (IBC)	710102046752022		STATE BANK OF INDIA VS SHREE BANKEY BEHARI EXPORTS LIMITED	IBC under Sec 7	07-07-2022	&quot;after page no. 150, 494 double pagination, after page no. 362 wrong numbering, page no. 363, not clear page no. 419, Vol 3 index wrong arrange, page no. 496, 497 missed, &quot;	Niranjan

31	08-06-2022	Company Petition IB (IBC)	710102047212022		STATE BANK OF INDIA VS RAJIV JAIN	Section 95(1)	07-07-2022	Memo of Parties missed, Master Index missed, Page No. 47, 56 to 66, Double Pagination, Page No. 56 cut the left side, Vol 2 PDF Seprate the Vol 1	Niranjan
32	08-06-2022	Company Petition IB (IBC)	710102047222022		STATE BANK OF INDIA VS SANJAY JAIN	Section 95(1)	07-07-2022	Memo of Parties missed, Master Index missed, Not Clear Page No. 55, 102 to 104, 114 to 117, 124, Page No. 55 to 65, 70 to 155 Double Pagination, Vol 2 PDF Separate the Vol 1	Niranjan
33	09-06-2022	CA(A) Merger and Amalgamation(Companies Act)	710102047652022		G.G.ICE AND COLD STORAGE PRIVATE LIMITED VS BNG INFRABUILD PRIVATE LIMITED	Sec. 230-232, Sec 234	07-07-2022	Pgs not clear 38 to 60A, e stamp missed with consent affidavits, pg 246 repeated,remove application from petition	CHANDRA
34	09-06-2022	Company Petition IB (IBC)	710102047512022		S S P PRIVATE LIMITED VS GOVIND JEE DAIRYMILK PRIVATE LIMITED	IBC Under Sec 9	07-07-2022	Not Clear Page No. 26, All Annexure Pages True Copy sign missed, ( petition not upload)	KARMA LAW
35	21-06-2022	Company Petition (Companies Act)	710102049662022		DHARMENDRA KUMAR VS SONTSA BEVERAGE & FOODS PRIVATE LIMITED	Sec. 213,Sec. 241(1),Sec. 242(4)	07-07-2022	Section 56 not read with in pg no 8, NCLT name missed in 2nd volume cover page,	RAKESH
36	23-06-2022	Company Petition IB (IBC)	710102050072022		NAKODA BHAIKAV CONSTRUCTION THROUGH SHUBHAM JAIN VS ORIENTAL STRUCTURAL ENGINEERS PRIVATE LIMITED	IBC Under Sec 9	07-07-2022	List of Dates and Synopsys not signed.	Prakhyat Sharma
37	02-07-2022	Company Appeal(Companies Act)	710102051712022		NAKODA BHAIKAV CONSTRUCTION THROUGH SHUBHAM JAIN VS ORIENTAL STRUCTURAL ENGINEERS PRIVATE LIMITED	Sec 252 (1)	07-07-2022	Master index missed,meme of parties/synopsis/list of dates &&& events missed,e stamp and affidavit no notarize,AoA missed, serial no missed in annexures and true copy sign missed in annexures,stk 7 missed,roc &&& income tax advance service missed, vakaltnama missed	JYOTI DHAWAN
38	05-07-2022	Company Petition (Companies Act)	710102052522022		RISHI SHUMSHERE RANA VS BANU AND SONS PVT LTD	Sec. 241(1),Sec. 242(4)	07-07-2022	e stamp missed with supporting affidavit and notarize it,true copy sign missed in annexures,annex welfare and court fees on vakaltnama	HIMANSHU
39	05-07-2022	Company Petition (Companies Act)	710102052562022		MRS.NAMITA NAYAK CHOPRA VS MAHOGANY PVT. LTD	Sec. 213,Application under any other provisions ,Application under any other provisions	07-07-2022	Memo of parties missed,e stamp missed with supporting affidavit,pgs not clear 22,25,26, 15rs welfare missed in vakaltnama	Adv.Manasi Sahoo
40	03-07-2022	Company Appeal(Companies Act)	710102052002022		MRS.NAMITA NAYAK CHOPRA VS MAHOGANY PVT. LTD	Sec 252 (1)	07-07-2022	Council detail missed in index,list of dates &&& events missed,2nd volume index missed	SHUBHICA AGRAWAL
41	04-07-2022	Company Appeal(Companies Act)	710102052062022		MRS.NAMITA NAYAK CHOPRA VS MAHOGANY PVT. LTD	Sec 252 (1) - By Government Body	07-07-2022	Wrong section select,master index missed, e stamp missed with supporting affidavit, 50rs e stamp missed with power of attorney, skt 07 missed, MoA &&& AoA and company master data missed, serial no missed in annexures	VISHAL GUPTA
42	06-07-2022		0710102011232022/2	INTERLOCUTORY APPLICATION (I.B.C)/1318(ND)2022	ASHOK SETH Vs. GOLD WINES PVT. LTD.	Rule 11 of NCLT, 2016	07-07-2022	Index is Missing and Incomplete Documents.	
43	06-07-2022		0710102017152021/3	COMPANY PETITION IB (IBC)/731(ND)2021	M/S SAFETY ENERGY SOLUTIONS PVT. LTD. Vs. M/S S-TECH HOTELS & RESORT INDIA PRIVATE LIMITED	IBC Under Sec 9	07-07-2022	Incomplete Documents.	
44	06-07-2022		0710102017152021/4	COMPANY PETITION IB (IBC)/731(ND)2021	M/S SAFETY ENERGY SOLUTIONS PVT. LTD. Vs. M/S S-TECH HOTELS & RESORT INDIA PRIVATE LIMITED	IBC Under Sec 9	07-07-2022	Page no:59-67,85-117 is not Clear and Vakalatnama is Missing.	
45	06-07-2022		0710102019542018/10	COMPANY PETITION IB (IBC)/1527(PB)2018	BANK OF BARODA Vs. M/S BRY'S HOTELS PVT LTD	IBC under Sec 7	07-07-2022	Rs.1 Court Fees is Missing on Vakalatnama.	
46	06-07-2022		0710102022652018/80	COMPANY PETITION IB (IBC)/1565(PB)2018	MR. MOHAN AGARWAL Vs. M/S. CROWN REALTECH PRIVATE LIMITED	IBC under Sec 7	07-07-2022	Page No:33-34 is not Clear.	
47	06-07-2022		0710102031092022/4	COMPANY PETITION IB (IBC)/463(ND)2022	ASHOK CHAND SRIVASTAV Vs. THREE C PROPERTIES PRIVATE LIMITED	IBC under Sec 7	07-07-2022	Vakalatnama is Missing.	

48	06-07-2022		0710102025832021/8	COMPANY PETITION IB (IBC)/358(ND)2021	AIREN METALS PVT LTD Vs. PME POWER SOLUTIONS (INDIA) LIMITED	IBC Under Sec 9	07-07-2022	Index Missing Case No. and Case Title Missing and 1 Rs. Court Fess Missing in Vakalatnama	
49	06-07-2022		0710102036402022/3	INTERLOCUTORY APPLICATION (I.B.C)/2197(ND)2022	PRADEEP KUMAR RAY Vs. SMID INFRASTRUCTURE PRIVATE LIMITED	Application under any other provisions- IBC	07-07-2022	Wrong Filing Need to IA	
50	06-07-2022		0710102040282022/9	COMPANY PETITION (COMPANIES ACT)/84(ND)2022	TRACK INFOLINE PRIVATE LIMITED Vs. RT GLOBAL INFOSOLUTIONS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	07-07-2022	Index Missing and 1 Rs. Court Fess Missing in Vakalatnama	
51	06-07-2022		0710102045252021/6	COMPANY PETITION IB (IBC)/390(PB)2021	MULTIPLEX LIMITED Vs. CORPORATE INTERNATIONAL	IBC under Sec 7	07-07-2022	Affidavit in Back Date	
52	06-07-2022		0710102045532021/3	COMPANY PETITION IB (IBC)/646(PB)2021	GAUTAM MULLICK & ORS Vs. GRAND VENEZIA COMMERCIAL TOWERS PRIVATE LIMITED & ANR.	IBC under Sec 7	07-07-2022	3 Rs. Court Fess Missing in Vakalatnama	
53	06-07-2022		0710102077712021/3	COMPANY PETITION IB (IBC)/704(ND)2021	UNION BANK OF INDIA LIMITED Vs. ANGLE INFRASTRUCTURE PRIVATE LIMITED	IBC under Sec 7	07-07-2022	Volume 1 Missing	
54	06-07-2022		0710102080852021/7	COMPANY PETITION IB (IBC)/696(ND)2021	STATE BANK OF INDIA Vs. MRS BABITA NAYAR	Section 95(1)	07-07-2022	Page No. 12,-14, 16 Page Not clear	
55	06-07-2022		0710102083592021/10	COMPANY PETITION IB (IBC)/699(ND)2021	STATE BANK OF INDIA Vs. RAKESH NAYAR	Section 95(1)	07-07-2022	Page No. 12,-14, 16 Page Not clear	
56	06-07-2022		0710102083682021/1	INTERLOCUTORY APPLICATION (I.B.C)/379(ND)2022	UDIT JAIN Vs. MR. CHANDRA PRAKASH	Sec 60(5)	07-07-2022	Page No. 39-41, 43, 45, 47, 49, 69, 71, 73, 75, 77, 79, 81, 83, 85, 87, 91, 108, 110, 112, 114, 116, 118, 120, 122, 124, 126, 128, 135, 150, 152, 154, 156, 158, 160, 162, 164, 166, 168, 170, 175, 191, 193, 195, 197, 199, 201, 203, 205, 207, 209, 234, 236, 238, 240, 242, 244, 246, 248, 250, 252, 254, 270, 272, 279, 281, 320, 322, 324, 326, 328, 330, 332, 334, 336, 338, 340, 360, 3645, 366, 370, 372, 374, 376, 378, 402, 404, 406, 408, 410, 412, 414, 416, 418, 420 422 Pages Cut and Page No 445-452 Page Not Clear	
57	06-07-2022		0710102083932021/1	INTERLOCUTORY APPLICATION (I.B.C)/5667(ND)2021	ORRIS INFRASTRUCTURE PRIVATE LIMITED Vs. CHANDRA PRAKASH	Sec 60(5),Rule 11 of NCLT, 2016	07-07-2022	E-Stamp Paper Missing and 118 Need to English Translate Copy	
58	06-07-2022		0710102091802021/1	COMPANY PETITION IB (IBC)/238(ND)2022	BHUSHAN POWER & STEEL LIMITED Vs. KARAN AUTOMOTIVES PRIVATE LIMITED	IBC Under Sec 9	07-07-2022	E-Stamp Paper Missing	
59	06-07-2022		0710102092252021/2	COMPANY PETITION (COMPANIES ACT)/212(ND)2021	BHASKAR PRAMANIK Vs. IREO PRIVATE LIMITED	Sec. 213	07-07-2022	Wrong Filing Need to IA	
60	06-07-2022		0710102094702021/2	COMPANY PETITION IB (IBC)/805(ND)2021	MRP ENTERPRISES LIMITED Vs. NITYA ELECTROCONTROLS PRIVATE LIMITED	IBC Under Sec 9	07-07-2022	25 Rs. Welfare Fund Fess and 3 Rs. Court Fess Missing in Vakalatnama	
61	06-07-2022		0710120012212018/19	COMPANY PETITION IB (IBC)/1243(ND)2018	INDIA SME ASSET RECONSTRUCTION COMPANY LTD. Vs. MEDIRAD TECH INDIA LIMITED	IBC under Sec 7	07-07-2022	Notary Stamp Date Missing in Affidavit and Page No. 41-81 True Copy Sign Missing	
62	06-07-2022		071020000622018/8	COMPANY PETITION IB (IBC)/1388(ND)2018	RAKESH KUMAR PARDEEP KUMAR Vs. DASH EXPORT PVT LTD	IBC Under Sec 9	07-07-2022	25 Rs. Welfare Fund Fess not Clear Notary Stamp Date Not Clear in Stamp Paper and Affidavit	
63	07-07-2022		0710102044782022/4	COMPANY APPLICATION(COMPANIES ACT)/219(ND)2022	BAHL PAPER MILLS LIMITED Vs. MANILA RESORTS PRIVATE LIMITED	Rule 11 of NCLT	07-07-2022	Notary Stamp Date Not Clear in Affidavit and E- Stamp Paper	
64	06-07-2022		0710102042732022/3	INTERLOCUTORY APPLICATION (I.B.C)/2528(ND)2022	ANIL TAYAL Vs. VALIANCE ENGINEERS PRIVATE LIMITED	Application under any other provisions- IBC	07-07-2022	25 Rs. Welfare Fund Fess and 3 Rs. Court Fess Missing in Vakalatnama and True Copy Sign Missing	
65	06-07-2022		0710200000782012/1	COMPANY PETITION (COMPANIES ACT)/12(ND)2012	INDIAN RAILWAY CATERING AND TOURISM CORPORATION LIMITED Vs. ROYALE INDIAN RAIL TOURS LIMITED	Application under any other provisions	07-07-2022	E-Stamp Paper Missing and Page No-4-24 Page Not Clear	
66	07-07-2022		0710102080322021/9	COMPANY PETITION (COMPANIES ACT)/188(PB)2021	SANJEEV KAPOOR Vs. MECAMIDI HPP INDIA PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Rule 11 of NCLT,Section 246	07-07-2022	Incomplete Documents	
67	07-07-2022		0710102131412019/8	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/170(ND)2019	GSJ INVO LTD Vs. M/S ASTERISM PHARMACEUTICAL PRIVATE LIMITED	Sub-section (I) of section 230	07-07-2022	Incomplete Documents	
68	07-07-2022		0710200421652018/16	COMPANY PETITION IB (IBC)/492(ND)2018	M/S VAIVA METALS AND ALLOYS PRIVATE LIMITED Vs. M/S SUNGIL INDIA PRIVATE LIMITED	IBC Under Sec 9	07-07-2022	Wrong Filing Need to IA	
69	06-07-2022		0710102085062021/3				07-07-2022	Double Pagenation	

*Dalip*

DALIP LAMBA  
ASSISTANT REGISTRAR  
NATIONAL COMPANY LAW TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI.  
ROOM NO:-103  
011-24361890